

# OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

## ORDER

The following postings/transfers are hereby made with immediate effect :

S. No	Name & Emp Code of the Official	From	To
1.	Gurdeep EC: 54611577	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Nisha Saxena, Ld. Principal Judge, Family Courts, South, Saket (On diverted capacity)
2.	Surender Kumar EC: 72181914 / 10590	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Nisha Saxena, Ld. Principal Judge, Family Courts, South, Saket (On diverted capacity)

Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the erring official will be liable for disciplinary action.



(SANJAY GARG-I)  
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)  
TIS HAZARI COURTS, DELHI

19224-19239

No..... ADMIN-III /Central/F.1(3)/P&T/2024

Dated, Delhi the 21 MAR 2024

Copy forwarded for information and necessary action to:-

1. Ld. Principal District & Sessions Judges, concerned Delhi/New Delhi.
2. Ld. Principal Judge, Family Courts (HQs), South-West, Dwarka.
3. The Administrative Officers (Judicial)/Branch In-Charges, Administration Branch concerned Delhi/New Delhi.
4. The Accounts Officers/Assistant Accounts Officers, Accounts Branch concerned Delhi/New Delhi.
5. Dealing Officials, Personal File, Administration Branch- III, Central District, Tis Hazari, Delhi.
6. Dealing Officials, Leave Seat, Accounts Branch (Central), Delhi.
7. The Officers/Officials concerned.
8. Dealing Officials, Layers and ACR cell are hereby directed for necessary updation of records as per rules.
9. Ld. Web Site Committee, Hindi/English, Tis Hazari Courts, Delhi for uploading the said order on the official Website of District Court.



Administrative Officer (J), Admn. Branch-III  
O/o Principal District & Sessions Judge(HQs)  
Tis Hazari Courts, Delhi